spots and remove grievances of tourists in the country?

THE MINISTER OF TOURISM (SHR) MUFTI MOHD, SYED): (a) Yes, Sir.

(b) and (c) An Inspection Unit has been formed in the Department of Tourism which inter-alia looks into the complaints received from the tourists (both foreign and domestic). It has now been contemplated that each State Government/Union Territory be requested to set up their own Complaints Cell and constitute Coordination Committees with representatives of the field offices of the Central Department of Tourism etc. to help settle the complaints received either directly or through the Central Department of Tourism to the satisfaction of the concerned parties. This proposed measure stipulating active involvement of the State Governments/Union Territories will help in expeditious settlement of the complaints as well as ensure in improving the conditions at tourist spots.

Indian fishermen in Pak jails

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304. SHRI D. B. CHANDRA GOWDA: Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

(a) whether Government are aware that 55 fishermen hailing from Gujarat languishing in Pakistani Jails a_s reported in the Hindustan Times of 26th June, 1986;

(b) whether Government have demanded immediate repatriation of these fishermen; and

(c) if so, what is Pakistan Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN): (a) Yes. Sir.

(b) Yes, Sir.

(c) The Government of Pakistan have not yet communicated the schedule of repatriation of these prisoners. However, they have allowed the officials of Embassy of India in Islamabad to meet these prisoners in jail on 24-4-1986. News-item regarding export of inferior quality of rice to the Soviet Union

305. DR. BAPU KALDATE:

SHRI SATYA PRAKASH MALAVIYA:

SHRI VIRENDRA VERMA:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Statesman of 5th July 1986 regarding export of inferior quality of white Indian Basmati rice by two exporters—Deeksha Holding Private Limited and Rama Associates Private Limited, to the Soviet Union;

(b) if so, what are the details in this regard; and

(c) what action has been taken by Government against the two exporters and the Export Inspection Council for its failure to check the export of inferior quality of rice to USSR?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHM DUTT): (a) Yes, Sir.

(b) Government has not received any complaint from USSR in regard to quality of basmati rice exported from India.

(c) Does not arise.

Meeting between the Indian External Affairs Minister and the British Foreign Secretary held in London

306. SHRI SHANTI TYAGI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that during the meeting between him and the British Foreign Secretary held in London in June, 1986. (i) the question of sanctions against the South Africa (ii) the presence of British trained mercenaries in Sri Lanka and (iii) the deportation of Sikh extremists came up for discussion: and

(b) if so, what has been the outcome of discussion on these three issues?